

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2146
ANSWERED ON:22.08.2013
IRRIGATION PROJECTS IN GUJARAT
Vasava Shri Mansukhbhai D.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the number of the irrigation projects sanctioned in Gujarat till date and the location-wise details thereof;
- (b) the regions/areas likely to be benefited from these irrigation projects;
- (c) the reasons for delay in completion of these irrigation projects;
- (d) whether any review in regard to the delay has been conducted; and
- (e) if so, the findings thereof?

Answer

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) The location-wise details of Projects with the districts benefitted, as accepted by the Advisory Committee of Ministry of Water Resources on Irrigation, Flood Control and Multipurpose Projects in Gujarat State from first meeting of the Committee is given at Annexure-I.

(c) Delay in completion of irrigation projects is due to various reasons including land acquisition, implementation of resettlement & rehabilitation plan, contractual problems, changes in scope of work and change in design of project components due to geological surprises etc.

(d) & (e) Major and Medium irrigation projects and Extension, Renovation & Modernisation (ERM) of irrigation projects which are included under Accelerated Irrigation Benefit Programme (AIBP) for Central Assistance are required to be completed in a time bound manner after inclusion in the programme for which the State Government is required to enter into an MOU with Central Government. Central Water Commission (CWC) carries out periodical monitoring of physical and financial progress of the projects which involves periodical visit to project sites, inter-alia, to identify bottlenecks and submission of the status report to the State Government for necessary corrective measures. Review meetings are also held by Ministry of Water Resources